GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:320 ANSWERED ON:27.07.2010 AWARD OF ROAD BUILDING CONTRACTS Ray Shri Rudramadhab

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has any proposal to shift to a delivery based criteria for awarding road building contracts from the current lowest bidder norm to achieve quality and timely results;

(b) if so, the details thereof;

(c) whether the Government proposes to use the UGF model to meet the higher cost involved in road projects in order to partly finance the projects;

(d) if so, the details thereof

(e) if not, the reasons therefor; and

(f) the manner in which the Government proposes to built quality roads of international standards?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a): No, Madam.

(b): The question does not arise.

(c) to (e): There is no such proposal.

(f): The highway projects under National Highways Development Project (NHDP) are awarded on the basis of international competitive bidding for construction as per the Manuals of Standards and Specifications for National Highways.